## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 26.11.2020 NOTICE

## Take notice that the following matters adjourned on 26.11.2020 will be listed as indicated below: -

S. No.	Case No.	Name of the parties	Original date of hearing	Next date of hearing
1.	Comp. App. (AT)	Jet Aircraft Maintenance Engineers		
	(Ins) No. 628 of	Welfare Association	26.11.2020	15.01.2021
	2020	Vs.		(02:00 PM)
		Ashish Chhawchharia		
	Part Heard	Resolution Professional for Jet		
		Airways (India) Ltd.		
2.	Comp. App. (AT)	Ambika Prasad Sharma		
	(Ins) No. 1398 of	Vs.	26.11.2020	21.01.2021
	2019	Horizon Buildcon Pvt. Ltd. & Anr.		(02:00 PM)
	Part Heard			
3.	Comp. App. (AT)	Dheeraj Wadhawan		
	(Ins) No. 785 of	Vs.	26.11.2020	17.12.2020
	2020	The Administrator		(02:00 PM)
		Dewan Housing Finance		
	Part Heard	Corporation Ltd.		
		-		

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By the order of Hon'ble Acting Chairperson -sd/-Registrar